F. No. 40 (6) PF-S/2025-26/OMB-104
Government of India
Ministry of Finance
Department of Expenditure
(Public Finance-States Division)
****

Kartavya Bhawan-01, New Delhi
Dated: 6th March, 2026

To,

General Manager, RBI,
Internal Debt Management Department, Central Office,
Shahid Bhagat Singh Road,
Mumbai - 400001(Fax.No.022-22705125)

Subject: Government of India (GoI) consent under Article 293(3) of the Constitution of India for raising Open Market Borrowing (OMB) by States during the FY 2025-26.

Reference: Government of Goa, Finance Department's letter no. 5/3/2025-Fin(DMU)/9697 dated 30.12.2025 seeking consent from GoI for OMB.

Sir,

I am directed to refer the reference cited as above and to inform that it has been decided by the competent authority in Government of India to accord consent to the State Government of Goa under Article 293(3) of the Constitution of India to raise OMB of Rs. 1,200 crore (Rupees One Thousand Two Hundred crores only) under proposed Borrowing Programme of the State for the year 2025-26.

2. Consent of Government of India under Article 293(3) of the Constitution of India for the aforesaid borrowing by Government of Goa is applicable for the remaining of the financial year 2025-26.

3. RBI is requested to make necessary arrangement in consultation with State Government to raise the above OMB.

4. Total OMB allowed to the State Government so far for the year 2025-26 including the above amount would be Rs. 4,300 crore. State Govt. is requested to furnish a copy of the specific notification issued for this market borrowing.

Yours faithfully,

06/03/2026

(Rahul Chaurasia)
Deputy Director (PF-S)
Tele: 011-24011948
Email: rahul.chaurasia@gov.in

Copy forwarded to:-

1. The Principal Secretary (Finance), Government of Goa, Finance Department, Finance (Debt Management) Division, Secretariat, Panji, Bardez, Porvorim-Goa Pin-403521 (Fax: 0832 - 2419671/ 2419684/ 2415201).
2. Accountant General (A&E), Goa, Panji.
3. Principal Adviser (FR), NITI Aayog, Yojana Bhavan, Sansad marg, New Delhi.

06/03/2026

(Rahul Chaurasia)
Deputy Director (PF-S)